

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)
LOK SABHA
UNSTARRED QUESTION NO. 2869
(TO BE ANSWERED ON 11.05.2016)

DECLINE IN CORRUPTION COMPLAINTS

2869. SHRIMATI KAVITHA KALVAKUNTLA:

Will the PRIME MINISTER be pleased to state:

- (a) whether there has been a decline in the complaints related to corruption during the last two years; and
- (b) if so, the details thereof and the reasons therefor?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): As informed by the Central Vigilance Commission (CVC), the Commission had received 37039 and 31432 complaints during the years 2012 & 2013 respectively. During the year 2014, it received 62362 complaints and in the year 2015 the complaints has dropped to 29838.

The reason for the decline in the complaints received in 2015 as compared to the previous year is that in the year 2014, there were multiple complaints received in the Commission sent by some of the complainants containing the same allegations / issues.

Further, the Central Government is fully alive and committed to implement its policy of "Zero Tolerance against Corruption" and has taken several measures to combat corruption and improve the functioning of the Government and make it more effective and corruption-free.
